

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

No. HCM.II/326/2013/_____

Dated Shillong 15th July 2015

In exercise of the powers conferred under section 9 (4) of the Code of Criminal Procedure, 1973, the High Court of Meghalaya is pleased to direct Shri. Noor Ain Khan, Additional District & Sessions Judge (Probationer) and In-charge District & Sessions Judge, West Garo Hills District, Tura, to also function as In-charge Sessions Judge, East Garo Hills District, Williamnagar.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/326/2013/2026A

Dated, Shillong 15th July 2015

Copy for information to:-

1. *The Secretary to the Government, Law Department, Shillong.*
2. *The Registrar, High Court of Meghalaya, Shillong.*
3. *The Registrar – cum – Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya*
4. *The Joint Registrar – cum – OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.*
5. *The Joint Registrar, High Court of Meghalaya, Shillong.*
6. *The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
7. *The Private Secretary to Hon'ble Mr. Justice T. N. K. Singh, High Court of Meghalaya, Shillong.*
8. *The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
9. *The Director printing and Stationary Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.*
10. *The Advocate General High Court of Meghalaya, Shillong.*
11. *The Additional Advocate General, High Court of Meghalaya, Shillong.*
12. *The Senior Government Advocate, High Court of Meghalaya, Shillong.*
13. *The Senior Advocate, High Court of Meghalaya, Shillong.*
14. *In-charge District and Sessions Judge, Shillong / Tura / Jowai / Nongpoh / Nongstoin / Williamnagar.*
15. *The Member Secretary, Meghalaya State Legal Services Authority, Shillong.*

16. *Shri. N. A. Khan, In-charge District & Sessions Judge, West Garo Hills District, Tura.*
17. *The Assistant Registrar (Judicial), High Court of Meghalaya, Shillong.*
18. *The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.*
19. *The Central Government Counsel, High Court of Meghalaya, Shillong. O*
20. *The President / Secretary Shillong High Court Bar Association, Shillong. O*
21. *The High Court Notice Board.*
22. *Office File.*



REGISTRAR GENERAL